

Insolvency and Bankruptcy Board of India

Application Form for registration

4th Advanced IP Workshop on Insolvency & Bankruptcy Code, 2016 at Bengaluru

(13th – 14th December, 2019) (Friday-Saturday)

PERSONAL DETAILS		(Please write in CAPITAL LETTERS)	
1.	Name:	Mr/Mrs/Ms.	
2.	I.P. Registration No.		
3.	Address for Correspondence:	_____ _____ City: State: _____	
4.	Have you attended any previous workshop organized by IBBI. If yes, provide details of the same.	Yes/ No _____	
4.	E-Mail Address:	_____	
5.	Mobile No/Phone No.(If any)	Mob: Ph.:	
6.	GST Number (if any)		
7.	PAN Number		
6.	Details of Registration-Fee of Rs.4720/- (including GST)attached Mode: NEFT Transfer/ IMPS/ DD	DD. No. Dated Drawn on NEFT/ UTR <i>(Also attach the document / e receipt of payment)</i>	

B. PROFESSIONAL AND INSOLVENCY EXAMINATION QUALIFICATIONS

Professional Qualification	CA/ CMA/ CS/ LLB/Management
Experience in Profession	
Date of passing of Limited Insolvency Exam	
Insolvency Resolution cases handled, if any	

Declaration: I hereby declare that I shall make my own traveling and lodging arrangements to attend the Workshop at Bengaluru at my own expense.

Name and Signature of applicant

Place:

Date: